

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated 05.08.2019**

**NOTICE**

**Please take notice that the matters listed today in the Hon'ble Chairperson's Court will be taken up by the Bench Consisting of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical) in Court Room No-2 at 11:15 A.M.**

**By Order  
-sd/-**

**Registrar**

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